

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 14th day of March, 2019

Present:

Hon'ble Rakesh Sagar Jain, Member (J)

Original Application No. 330/1287 of 2011
(U/S 19, Administrative Tribunals Act, 1985)

Ram Manorath Yadav

S/o Late Ayodhya Prasad Yadav

R/o Village – Alemau, Post Office – Mailaha, Phoolpur, District – Allahabad.

.....Applicant.

By Advocates – Shri A. K. Dave

V E R S U S

Union Government of India through General Manager, North Eastern Railway,
Gorakhpur & Another.

..... Respondents.

By Advocate : Shri Anil Kumar

O R D E R

Delivered by Hon'ble Mr. Rakesh Sagar Jain (A) :

1. List revised.
2. None present for the applicant. Shri Anil Kumar, learned counsel for the respondents is present.
3. On perusal of file, it is seen that on the last dates i.e. on 15.02.2019 counsel for the applicant was not present to pursue the case. Today also, no one is present on behalf of the applicant. It

seems that the applicant has lost interest in pursuing the case.

Accordingly, O.A. is dismissed in default and for non prosecution.

4. No order as to costs.

(RAKESH SAGAR JAIN)

MEMBER-J

/Shashi/